

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM ON 03-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/294/CAA/2018

PETITION NUMBER : TP (HC)/121-124/CAA/2017

NAME OF THE TRANSFEROR (S) : SINDYA INFRASTRUCTURE DEVELOPMENT CO  
PVT LTD, SINDYA PROPERTIES PVT LTD SINDYA  
AQUA MINERALE PVT LTD

NAME OF THE TRANSFEREE(S) : KALPATHARU ENTERPRISES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Lalshami Subramanian	PCS for Transferor(s) Transferee	
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*Kam*  
3/8/2018

**ORDER**

PCS representing the Applicant Companies present. At request, time is enlarged for making submissions. Put up on 24.08.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)